

(ख) यदि हाँ, तो इन मार्गदर्शी सिद्धान्तों का ब्यौता क्या है; और

(ग) यदि नहीं, तो क्या सरकार का दिवार इस संबंध में मार्गदर्शी सिद्धान्त निर्धारित करने हेतु इस मामले पर ध्यान देने का है ?

नागरिक पूर्ति मंत्रालय में उप मंत्री (श्री ब्रजमोहन महन्ती) : (क) से (ग) : संप्रतीक तथा नाम का (अनुचित प्रयोग निवारण) अधिनियम (1950 का बरहवा) में व्यवसायिक और दार्णिज्यिक प्रयोजनों लिए कुछ संप्रतीकों तथा नामों के अनुचित प्रयोग को रोकने की व्यवस्था की गई है। इस संबंध में इस अधिनियम के उपबन्ध स्पष्ट हैं।

इस अधिनियम के उद्देश्यों को पूरा करने के लिए कोई मार्गदर्शी सिद्धान्त नहीं बनाये गये हैं, क्योंकि दिगत में इनकी आवश्यकता नहीं पडी थी। तथापि, एक अन्तर-मंत्रालय समिति इस अधिनियम के कार्यान्वयन से संबंधित आम प्रश्न की जांच कर रही है, जिसमें इस प्रयोजन के लिए नियम तथा मार्गदर्शी सिद्धान्त तैयार करने की जरूरत पर भी दिवार किया जाय।

National Employment Programme

4898. SHRI ZAINUL BASHER : Will the Minister of RURAL RECONSTRUCTION be pleased to lay a statement showing:

(a) progress and achievements of the National Employment Programme in the country upto the period ending 31st October, 1981;

(b) whether the objectives of the programme have been realised; and

(c) if the progress is very slow, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) Three Statements indicating the progress and achievements made under Food for Work/National Rural Employment Programme as per reports received from the States/UTs so far in respect of resources utilised, employment generated and physical assets created are enclosed.

(b) and (c). Yes, Sir. According to the evaluation study report conducted by the Programme Evaluation Organisation of the Planning Commission, the objectives of the programme by and large are being fulfilled.

Statement I

The resources utilised under FWP/NREP during the years 1977-78 to 1981-82

Years	Quantity of foodgrains utilised (M.Ts.)	Cash fund utilised (Rs. in lakhs)
1977-78	1,29,835	..
1978-79	12,44,878	..
1979-80	23,76,130	..
1980-81	13,33,024*	931.25*
1981-82	53,697	3167.81*

*Incomplete information.

Statement II

The employment generation under FWP/NREP during the years 1977-78 to 1981-82

Years	Employment generation (Lakh mandays)
1977-78	444.34
1978-79	3532.32
1979-80	5817.10
1980-81	9264.98*
1981-82	201.49*

*Incomplete information.

Statement III

The physical assets created under FW/PNRFP during the years 1977-78 to 1981-82

Items	1977-78	1978-79	1979-80	1980-81 @@@	1981-82 @@
1. Area covered under soil conservation (Hect.)	24,516	4,64,021	3,98,603	1,01,279	2,548
2. Area brought under irrigation through major/minor irrigation (Hect.)	75,988	6,12,380	3,22,731	2,46,612	8,196
3. Area made cultivable through flood protection (Hect.)	1,02,354	1,75,284	1,54,374	57,904	..
4. Area covered under plantation (Hect.)	2,313	91,563	1,77,386	2,00,414	611
5. School Buildings constructed/repaid (Nos.)	967*	34,062	63,493	14,615	4,692*
6. Panchayat Ghars/Community Halls constructed (Nos.)	..	878	2,401	885	..
7. Road work					
(a) Maintained/improved-(Kms.)	47,391@	57,222	1,88,057	1,86,970	9,025@
(b) New roads constructed (Kms.)	..	1,14,968	1,00,042	17,561	..
8. Area benefitted through the construction of intermediate main-drains, field channels and land levelling etc. in irrigation command areas (Hect.)	..	78,245	79,033	2,806	..
9. Drinking water wells, community irrigation wells, group Housing and land development for SC/ST (Nos.)	896
10. Construction of village tanks	776
11. Other works (Nos.)	826	39,195	1,22,861	2,12,001	26,744

@@@Incomplete information.

@@Information relates to the period ending JUNE '81 in respect of Rajasthan, West Bengal Pondicherry and till the period ending 30-9-81 irrespect of Assam, Gujarat, Tamil Nadu and Arunachal Pradesh.

*Includes Panchayat Ghars also.

@Includes new roads constructed also.